

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No. 2377/95

New Delhi, this the 13th day of September, 1999

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE SH. S.P. BISWAS, MEMBER (A)

In the matter of:

Sh. M.M. Sharma,  
S/o Late Sh. Bhoj Ram Sharma  
aged 52 years,  
Designation : Officers Surveyor  
Boundary Cell (SGO)  
Survey of India,  
37 B, I-II Block,  
Church Road,  
New Delhi-110 001.

R/o 278, Sector IV, R.K. Puram,  
New Delhi-110022 .... Applicant  
(By Advocate: Sh. K.L.Bhandula)

Vs.

1. Union of India  
(Through the Secretary,  
Department of Science & Technology,  
Technology Bhawan,  
New Moharolly Road,  
New Delhi-110 016
2. Surveyor General of India,  
Post Box No. 37,  
Dehradun-248001.
3. Sh. S.S. Uppal,  
Officers Surveyor,  
15 B.O., Naya Publication Office,  
Survey of India,  
Hathi Barkala,  
Behradun-248001
4. Sh. Krishan Gopal Kohli,  
Officers Surveyor,  
No.44 Party (C.C.)  
Survey of India,  
Jabalpur- (M.P.)
5. Sh. G.S. Rana,  
Officer Surveyor,  
28 Party (N.W.C.)  
Survey of India,  
Block No. 6,  
Hathi Barkala Estate,  
Dehradun-248 001.

19,

6. Sh. C.A. Nooratnam,  
Officer Surveyor,  
24 Party (S.C.),  
Survey of India,  
Bangalore. (Karmatala) .... Respondents  
(By Advocate: Sh. Madhva Panikar)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, M(J)

Learned counsel for applicant submits that the applicant is no longer interested in pursuing this case and seeks permission to withdraw the OA. OA-2377/97 is accordingly disposed of as withdrawn.

  
( S.P. BISWAS ),  
Member (A)

  
(MRS. LAKSHMI SWAMINATHAN)  
Member (J)

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